

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). The work relating to the demarcation of boundary between Assam and Arunachal Pradesh has been taken up. Efforts are being made to expedite the demarcation after mutual discussions between Governments of the State of Assam and the Union Territory of Arunachal Pradesh in consultation with the survey of India. Study Teams have been set up to go into the details of demarcations. The demarcation work is likely to take some more time.

Facilities to Neo-Buddhists

4119. **SHRIMATI AHILYA P. RANGNEKAR:** Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware of the fact that neo-Buddhists from Maharashtra and other States are agitated about not extending the facilities of job, education etc., granted to the Scheduled Castes to them; and since most of them come from the Scheduled Castes; whether Government propose to extend the facilities to them?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): Central Government have already extended to Neo-Buddhists facilities given to Scheduled Castes, such as grant of post-Matric scholarships, Overseas Scholarships, admission to pre-examination training centres, assistance to girls' hostels and assistance to non-official organisations engaged in their welfare. Government of Maharashtra have also made available reservations in State services. No reservations except in favour of Scheduled Castes and Scheduled Tribes, are made by the Central Government in respect of Central Services or posts or All India Services. In accordance with the provisions of the Constitution (Scheduled Castes) Order, 1950, no person who professes a religion different from the

Hindu or the Sikh religion, shall be deemed to be a member of a Scheduled Caste.

Manufacture of Oil Rigs by BHEL

4120. **SHRI BHAGIRATH BHANWAR:** Will the Minister of INDUSTRY be pleased to state:

(a) the number of oil rigs manufactured so far in the country with the cooperation of Bharat Heavy Electricals Ltd.;

(b) whether they have been manufactured with all indigenous material or whether foreign spare parts have been used therein and if so, the percentage thereof; and

(c) the place and number of oil rigs manufactured in India?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Seven rigs are under manufacture with Bharat Heavy Electricals Ltd., out of which one rig has, so far been completed and is ready for delivery.

(b) In the manufacture of first rig, both indigenous and imported material were used. The percentage of indigenous and imported contents was 35 and 65 respectively.

(c) The first rig manufactured by BHEL was assembled at their Unit at Hyderabad. Its components were manufactured at their Hyderabad and Bhopal Units besides at Bharat Pumps and Compressors Ltd., Allahabad. There are two units, both in public sector, viz Heavy Engineering Corporation, Ranchi (HEC) and Bharat Heavy Electricals Ltd., Delhi (BHEL) licensed to manufacture oil well drilling rigs. HEC have not manufactured any rigs during last five years. BHEL have not set up separate facilities for manufacture of rigs. They have based their production on the utilization of the existing facilities of BHEL and other public sector undertakings as also pri-